## CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 30-09-19TO 04-10-2019

FROM 30-00 I		The second secon
NO. ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>ORDERS</u>	30/9/2019	4/10/2019
73/2018 51250/2019 18/2016 51264/2019	30/9/2019 30/9/2019	4/10/2019 4/10/2019
6/2019 51271/2019 8/2019 51272/2019	30/9/2019	4/10/2019
ORDERS		
57/2019 50625/2019	30/9/2019	30/9/2019
RIM ORDERS		
490/2018 41/2019	30/9/2019	30/9/2019
490/20	018 41/2019	018 41/2019 30/9/2019

7 Attention: To maintain the transprancy in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website. Deputy REGISTRAR

Beer Singh